

GENERAL EXEMPTION NO. 98

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Exemption to specified goods falling under various chapters:

[Notifn. No. 10/08-Cus., dt.15.1.2008 as amended by 70/09, 150/09, 131/10,106/11, 36/12, 61/12, 50/13, 17/14, 1/15, 53/15, 67/16, 61/18, 36/19]

Rescinded by Notification No. 12/2020 dated 02.02.2020

